

ITEM NO.27

COURT NO.1

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos.21536-21588/2024

(Arising out of impugned final judgment and order dated 05-09-2024 in WP No.21910/2024 05-09-2024 in WP No.22025/2024 05-09-2024 in WP No.22097/2024 05-09-2024 in WP No.22101/2024 05-09-2024 in WP No. 22104/2024 05-09-2024 in WP No. 22144/2024 05-09-2024 in WP No. 22149/2024 05-09-2024 in WP No. 22156/2024 05-09-2024 in WP No. 22162/2024 05-09-2024 in WP No. 22260/2024 05-09-2024 in WP No. 22285/2024 05-09-2024 in WP No. 22330/2024 05-09-2024 in WP No. 22374/2024 05-09-2024 in WP No. 22376/2024 05-09-2024 in WP No. 22377/2024 05-09-2024 in WP No. 22389/2024 05-09-2024 in WP No. 22390/2024 05-09-2024 in WP No. 22399/2024 05-09-2024 in WP No. 22401/2024 05-09-2024 in WP No. 22405/2024 05-09-2024 in WP No. 22435/2024 05-09-2024 in WP No. 22437/2024 05-09-2024 in WP No. 22440/2024 05-09-2024 in WP No. 22443/2024 05-09-2024 in WP No. 22447/2024 05-09-2024 in WP No. 22465/2024 05-09-2024 in WP No. 22537/2024 05-09-2024 in WP No. 22658/2024 05-09-2024 in WP No. 22717/2024 05-09-2024 in WP No. 22738/2024 05-09-2024 in WP No. 22862/2024 05-09-2024 in WP No. 22892/2024 05-09-2024 in WP No. 23061/2024 05-09-2024 in WP No. 23079/2024 05-09-2024 in WP No. 23182/2024 05-09-2024 in WP No. 23271/2024 05-09-2024 in WP No. 23346/2024 05-09-2024 in WP No. 23430/2024 05-09-2024 in WP No. 23471/2024 05-09-2024 in WP No. 23490/2024 05-09-2024 in WP No. 23509/2024 05-09-2024 in WP No. 23517/2024 05-09-2024 in WP No. 23533/2024 05-09-2024 in WP No. 23720/2024 05-09-2024 in WP No. 23722/2024 05-09-2024 in WP No. 23723/2024 05-09-2024 in WP No. 23929/2024 05-09-2024 in WP No. 23961/2024 05-09-2024 in WP No. 24005/2024 05-09-2024 in WP No. 24011/2024 05-09-2024 in WP No. 24283/2024 05-09-2024 in WP No. 24307/2024 05-09-2024 in WP No. 24353/2024 passed by the High Court for The State of Telangana at Hyderabad)

THE STATE OF TELANGANA & ORS.

Petitioner(s)

VERSUS

KALLURI NAGA NARASIMHA ABHIRAM & ORS.

Respondent(s)

Date : 20-09-2024 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Manindar Singh, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Sravan Kumar Karanam, AOR
Mr. Siddarth Seem, Adv.
Mr. Aniket Singh, Adv.
Mr. Tushar Srivatsava, Adv.
Ms. Tayade Pranali Gowardhan, Adv.
Ms. Shireesh Tyagi, Adv.

For Respondent(s) Mr. Mukesh Kumar Mishra, AOR
Mr. Sangram Patnaik, Adv.
Ms. Swyamsidha Patnaik, Adv.
Mr. Ruchir Batra, Adv.
Mr. Milan Kumar Jena, Adv.
Mr. Sohel Rishabh, Adv.
Mr. Manish Mathur, Adv.
Mr. Suryavir, Adv.
Mr. Jha Amlendu Kumar Akhilesh Kumar, Adv.
Mr. Pavan Kumar Chaturvedi, Adv.

Mr. Dvss Somayajulu, Sr. Adv.
Mr. P.B. Suresh, Adv.
Mr. Vipin Nair, AOR
Ms. M.B. Ramya, Adv.
Mr. Mohd Aman Alam, Adv.
Mr. P.b.sashaankh, Adv.
Mr. Aditya Narendranath, Adv.

Dr. S. Muralidhar, Sr. Adv.
Mr. S. Niranjana Reddy, Sr. Adv.
Mr. Krishna Dev Jagarlamudi, AOR
Ms. Nini Susan Thomas, Adv.
Mr. M.A. Karthik, Adv.

**Maitreya Subramaniam, Adv.
Pallak Bhageet, Adv.
Mr. Saaketh Kasibhatla, Adv.
Mr. Vishnu Kamath M., Adv.
Ms. Jagriti Pandey, Adv.
Mr. Kiran Konaparthi, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Dr Abhishek Manu Singhvi, senior counsel appearing on behalf of the State of Telangana states that he has instructions to the effect that the original petitioners before the High Court, the respondents before this Court, who would be governed by the impugned judgment of the High Court dated 5 September 2024, shall be permitted to participate in the on-going counseling process. The statement is accepted.
- 2 Issue notice, returnable in three weeks.
- 3 Counter affidavit, if any, shall be filed in the meantime.
- 4 Till the next date of listing, without prejudice to the aforesaid statement which has been made on behalf of the State of Telangana, the impugned judgment of the High Court dated 5 September 2024, shall remain stayed.
- 5 List the Special Leave Petitions on 14 October 2024.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**